

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1107/ND/2018

IN THE MATTER OF:

M/s. Top Trade

...PETITIONER

Vs.

M/s. Exit 10 Marketing Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 18.10.2019

Coram:

JUSTICE (RETD.) RAJESH DAYAL KHARE, HON'BLE MEMBER
(JUDICIAL)

MS. SUMITA PURKAYASTHA, HON'BLE MEMBER (TECHNICAL)

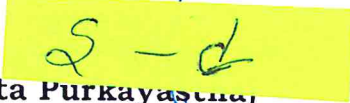
For the Petitioner/Op.-Creditor :

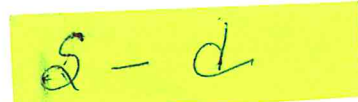
For the Respondent/ Corporate-debtor :

ORDER

None present. In the interest of justice matter adjourned to

25.10.2019.


(Sumita Purkayastha,
Member (T)


(Rajesh Dayal Khare)
Member (J)